NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.194/BB/ 2017	-	For filing addl. information as required by Registry	252	Cheers Manufacturng Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM 35. DEVIKA SATHY ANARAYANA

9620698482.

PCS for Petitioner Company is present. She has filed memo along with document. Heard her. Issue notice to the ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore alongwith Petition copy and annexure if not already served. List it on 19/12/2017.

Member (T)

Member (J)